

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART-II SECTION 3,
SUB-SECTION (ii)]

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

NOTIFICATION

New Delhi, dated the 9th June, 2017

(Income-tax)

S.O.(E). - In exercise of the powers conferred by sub-sections (1) and (2) of section 120 of the Income-tax Act (43 of 1961), the Central Board of Direct Taxes hereby make the following amendments in the notification of the Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, *vide* number S.O.2914(E) dated the 13th November, 2014, published in the Gazette of India Extraordinary, Part II, Section 3, Sub-section (ii), dated the 13th November, 2014 namely:-

1. In the said notification, in the Schedule, for serial number 11 and the entries relating thereto, the following serial number and the entries shall be substituted, namely :-

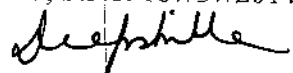
1	2	3	4	5	6
"11	Director General of Income-tax (Investigation), Uttar Pradesh and Uttarakhand	Lucknow	Principal Director/ Director of Income-tax (Investigation), Lucknow	Lucknow	Areas within the limits of following revenue districts of the States of Uttar Pradesh and Uttarakhand: (i) Lucknow (ii) Barabanki (iii) Basti (iv) Faizabad (v) Gonda (vi) Hardoi (vii) Jaunpur (viii) Pratapgarh (ix) Rae Bareilly (x) Chhatrapati Shahuji Maharaj Nagar (Amethi) (xi) Sultanpur (xii) Sitapur (xiii) Unnao (xiv) Lakhimpur Kheri (xv) Bareilly (xvi) Pilibhit (xvii) Balrampur (xviii) Bahraich (xix) Ambedkar Nagar (xx) Shahjahanpur (xxi) Allahabad (xxii) Azamgarh (xxiii) Chandauli (xxiv) Deoria (xxv) Fatehpur (xxvi) Ghazipur (xxvii) Gorakhpur

					(xxviii) Kaushambi (xxix) Kushinagar (xxx) Maharajganj (xxxi) Mau (xxxii) Mirzapur (xxxiii) Sant Ravidas Nagar (xxxiv) Sonbhadra (xxxv) Varanasi (xxxvi) Ballia (xxxvii) Moradabad (xxxviii) Bijnor (xxxix) Jyotiba Phule Nagar i.e., Amroha (xl) Rampur (xli) Badaun (xlii) Sant Kabir Nagar (xliii) Siddhartha Nagar (xliv) Sravasti (xlv) Sambhal
			Principal Director/ Director of Income-tax (Investigation), Kanpur	Kanpur	Areas within the limits of following revenue districts of the States of Uttar Pradesh and Uttarakhand: (i) Banda (ii) Chitrakut (iii) Hamirpur (iv) Jalaun (v) Ramabai Nagar (Kanpur Dehat) (vi) Mohoba (vii) Kannauj (viii) Meerut (ix) Baghpat (x) Ghaziabad (xi) Muzaffarnagar (xii) Hapur (xiii) Agra (xiv) Etah (xv) Aligarh (xvi) Auraiya (xvii) Hathras (xviii) Etawah (xix) Farrukhabad (xx) Jhansi (xxi) Lalitpur (xxii) Mathura (xxiii) Firozabad (xxiv) Mainpuri (xxv) Kanshiram Nagar (xxvi) Gautam Buddha Nagar (xxvii) Bulandshahr (xxviii) Chamoli

					(xxix) Dehradun
					(xxx) Haridwar
					(xxxi) Pauri
					(xxxii) Rudraprayag
					(xxxiii) Saharanpur
					(xxxiv) Tehri Garhwal
					(xxxv) Uttarkashi
					(xxxvi) Kanpur
					(xxxvii) Shamli
					(xxxviii) Pithoragarh
					(xxxix) Udham Singh Nagar
					(xl) Bageshwar
					(xli) Nainital
					(xlii) Almora
					(xliii) Champawat

2. This notification shall come into force with effect from the date of its publication in the Official Gazette.

[Notification No. 49 2017, F.No. 187/37/2014-JTA.I]


DEEPSHIKHA SHARMA, Director

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajori Garden)
New Delhi.

[भारत के राजपत्र , असाधारण, भाग-II, खंड 3, उप खंड (II) में प्रकाशनार्थ]

वित्त मंत्रालय
राजस्व विभाग
(केंद्रीय प्रत्यक्ष कर बोर्ड)
अधिसूचना
(आयकर विभाग)

नई दिल्ली, दिनांक १ जून 2017 ,

का.आ.....(अ).-आयकर अधिनियम 1961 (1961 का 43) की धारा 120 की उपधारा (1) और (2) के तहत प्रदत्त शक्तियों का प्रयोग करते हुए केंद्रीय प्रत्यक्ष कर बोर्ड एतत् द्वारा भारत सरकार, वित्त मंत्रालय राजस्व विभाग केंद्रीय प्रत्यक्ष कर बोर्ड की अधिसूचना सं. का. आ. 2914 (अ) दिनांक 13 नवम्बर, 2014, भारत के राजपत्र, असाधारण के भाग (II), खंड 3, उप-खंड (II) में दिनांक 13 नवम्बर, 2014 को प्रकाशित, में निम्नलिखित संशोधन करता है:-

1. उक्त अधिसूचना में, अनुसूची में क्रम सं. 11 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित क्रम सं. और प्रविष्टियों को प्रतिस्थापित किया जाएगा, यथा:-

1	2	3	4	5	6
"11	आयकर महानिदेशक (जाँच), उत्तर प्रदेश और उत्तराखण्ड	लखनऊ	प्रधान निदेशक/ निदेशक आयकर (जाँच), लखनऊ	लखनऊ	उत्तर प्रदेश और उत्तराखण्ड राज्यों के निम्नलिखित राजस्व जिलों की सीमा में आने वाला क्षेत्र: (i). लखनऊ (ii). बाराबंकी (iii). बस्ती (iv). फैजाबाद (v). गोंडा (vi). हरदोई (vii). जौनपुर (viii). प्रतापगढ़ (ix). रायबरेली (x). छत्रपति शाहूजी महाराज नगर (अमेठी) (xi). सुल्तानपुर (xii). सीतापुर

					(xiii). (उन्नाव
					(xiv). लखीमपुर खीरी
					(xv). बरेली
					(xvi). पीलीभीत
					(xvii). बलरामपुर
					(xviii). बहराइच
					(xix). अम्बेडकर नगर
					(xx). शाहजहाँपुर
					(xxi). इलाहाबाद
					(xxii). आजमगढ़
					(xxiii). चंदौली
					(xxiv). देवरिया
					(xxv). फतेहपुर
					(xxvi). गाजीपुर
					(xxvii). गोरखपुर
					(xxviii). कौशाम्बी
					(xxix). कुशीनगर
					(xxx). महाराजगंज
					(xxxi). मऊ
					(xxxii). मिर्जापुर
					(xxxiii). संत रविदास नगर
					(xxxiv). सोनभद्र
					(xxxv). वाराणसी
					(xxxvi). बलिया
					(xxxvii). मुरादाबाद
					(xxxviii). बिजनौर
					(xxxix). ज्योतिबा फुले नगर, अमरोहा
					(xl). रामपुर
					(xli). बदायूं
					(xlii). संत कबीर नगर
					(xliii). सिद्धार्थ नगर
					(xliv). श्रावस्ती
					(xlv). संभल

			प्रधान निदेशक/ निदेशक आयकर (जांच), कानपुर	कानपुर	उत्तर प्रदेश और उत्तराखण्ड राज्यों के निम्नलिखित राजस्व जिलों की सीमा में आने वाला क्षेत्र: (i). बांदा (ii). चित्रकूट (iii). हमीरपुर (iv). जालौन (v). रमाबाई नगर (कानपुर देहात) (vi). महोवा (vii). कन्नौज (viii). मेरठ (ix). बागपत (x). गाज़ियाबाद (xi). मुजफ्फरनगर (xii). हापुड़ (xiii). आगरा (xiv). एटा (xv). अलीगढ़ (xvi). औरैया (xvii). हाथरस (xviii). इटावा (xix). फर्रुखाबाद (xx). झांसी (xxi). ललितपुर (xxii). मथुरा (xxiii). फिरोजाबाद (xxiv). मैनपुरी (xxv). काशीराम नगर (xxvi). गौतम बुद्ध नगर (xxvii). बुलंदशहर (xxviii). चमोली (xxix). देहरादून (xxx). हरिद्वार
--	--	--	---	--------	--

					(xxxix). पौड़ी
					(xxxix). रुद्रप्रयाग
					(xxxix). सहारनपुर
					(xxxix). टिहरी गढ़वाल
					(xxxix). उत्तरकाशी
					(xxxix). कानपुर
					(xxxix). शामली
					(xxxix). पिथौरागढ़
					(xxxix). उधम सिंह नगर
					(xl). बागेश्वर
					(xli). नैनीताल
					(xlii). अल्मोड़ा
					(xliii). चम्पावत

2. यह अधिसूचना सरकारी राजपत्र में अपने प्रकाशन की तारीख से लागू होगी।

[अधिसूचना सं. ५९ / 2017, F.No. 187/37/2014-ITA.1]

दीपशिखा

दीपशिखा शर्मा, निदेशक

सेवा में,

प्रबंधक

भारत सरकार मुद्रणालय,

,मायापुरी इंडिस्ट्रियल प्रेस ,रिंग रोड

राजौरी गार्डन के निकट नई दिल्ली ,